

File No. RCD-05007/2/2021-Regulatory-FSSAI (e-3690)

Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)
FDA Bhawan, New Delhi

Dated: 26 August, 2025

Office Order**Subject: Appointment of Designated Officer for Central Licensing under Section 36 of FSS Act, 2006-regd.**

In partial modification of the order Office Order dated 07 August, 2025 and in pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under-mentioned officers are hereby appointed as Designated Officers under Central Licensing for the area of jurisdiction mentioned against their names, until further orders:

S. No.	Name & designation of officers	Area of Jurisdiction (States/UTs)
1.	Shri Ashok Kumar Patel, Deputy Director, FSSAI (NR)	Rajasthan
2.	Dr. Raj Kumar Arjun Dagadkhair, Joint Director, Joint Director, FSSAI (WR)	Gujarat - East and South (Anand, Aravali, Bharuch, Chhota Udaipur, Dahod Municipality, Godhara Municipality, Dang, Dohad, Godhra (Panchmahal), Himmatnagar (Sabarkantha), Mehesana, Mahisagar, Nadiad (Kheda), Narmada, Navsari, Surat, Surat Municipal Corporation, Tapi, Vadodara, Vadodara Municipal Corporation, Valsad and Vyara (Tapi).
3.	Ms. Jyoti M Harne, Assistant	Maharashtra East Region - Ahmadanagar, Akola, Amravati, Aurangabad, Beed, Bhandara, Buldana, Chandrapur, Dhule, Gadchiroli, Gandiya, Hingoli,

	Director (T), FSSAI (WR)	Jalgaon, Jalna, Nagpur, Nanded, Nandurbar, Nashik, Osamanabad, Palgahar, Parbhani, Wardha, Solapur, Washim, Yavatmal and Latur.
4.	Shri Nilesb Madhukar Dhundale, Assistant Director (T), FSSAI (WR)	Gujarat West - Amreli, Amreli Municipality, Bhavnagar, Botad, Devbhumi Dwarka, Gandhidham Municipality, Gir Somnath, Jamnagar, Junagarh, Morbi, Porbander, Rajkot, Rajkot Municipal Corporation, Surendra Nagar and Bhuj (Kutchh).

2. The Designated Officers, so appointed shall perform the functions of the Central Licensing Authority in accordance with the provisions of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.

(G. Kamala Vardhana Rao)
Chief Executive Officer

To

All concerned Officers.

Copy to :

1. ED (HR) - for information please.
2. Regional Directors.
3. Training Division, FSSAI (HQ) - for arranging the training of newly appointed CLAs.
4. IT Division - with a request to upload the order FSSAI website and e-Office.